

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 18.03.2025


ORDER NO. 69 of 2025

Hon'ble President is pleased to partially modify the roster order no. 46 of 2025 for
CESTAT, Allahabad on 26.03.2025 as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 26.03.2025 at 2:30 p.m. Or on any other subsequent dates, if adjourned	Mr. P. K. Choudhary, Hon'ble Member (Judicial) and Mr. Anil G. Shakkarwar, Hon'ble Member (Technical)	For clarification: E/70338/2019 M/s. K. R. Pulp & Papers Ltd. vs. CCE & ST, Lucknow

Note:

1. The hearing will take place by **virtual** mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" /"court proceedings".

By Order,

(Mukesh Gupta)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members, CESTAT, Allahabad/Mumbai/P.A. to Registrar/Deputy/Assistant Registrar,
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Deputy Registrar